K.S.N Buildwell Private Limited

List of Claims by Financial Creditors (other than Home Buyers in Form C) as on 13.05.2022 (Insolvency Commencement Date) Received till 28.05.2022

Sr. No	Name/Add of the Financial Creditors	Security Interest	Amount Claimed (Rs.)	Claim Admitted (Rs.)
1	Omkara Assets Reconstruction Private Limited Add: Branch office: B-219, Ansal Chamber -1, Bhikaji Cama Place, New Delhi Regd. Office: 9, M.P. Nagar, 1 st Street, Kongu Nagar Extn, Tirupur-641607	- Loan Offer/Sanction Letter dated 24.09.2018 Issued by the Capri Global Capital Limited - Loan Agreement dated 10.10.2018 - Letter of Continuity in favor of Capri Global Capital Limited - Demand Promissory in favor of Capri Global Capital Limited - Indenture of Mortgage - NOC from UP Awas & Vikas Parishad 21.02.201 - Supplement Cum Confirmation Deed of Mortgage - Assignment Agreement (effective from 30.01.2020) TOTAL	32,15,72,653.00 (including Interest)	32,15,72,653.00 (including Interest)

Notes:

- 1. The above claims are based on the claims Submitted by the creditors and could not be verified from the books of account as the corporate debtor as its Personnel, Promoter/Directors not Provided complete books of Accounts as requested by IRP. These figures cannot be verified in absence of availability of audited financial statements and books of accounts till date. These claims are admitted provisionally as needs to be verified from the books of accounts maintained by the corporate debtor as and when made available to IRP.
- 2. The amount claimed / admitted is subject to change subsequently as we may receive further claims over a period of time prescribed in IBC 2016 and based on additional information made available to us in respect of existing claims or additional information from books of accounts maintained by the Corporate Debtor.

CA Anil Matta

Insolvency Professional IP Regn Nov IBBI / IPA-001/ IP-P00223/ 2017-18 / 10422

Place: New Delhi Dated: 08.06.2022

Email id: mattaassociates@gmail.com

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